

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 3993
TO BE ANSWERED ON 12.12.2019**

Construction of Indoor/Outdoor Sports Stadium

3993. SHRI KRIPANATH MALLAH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Union Government has received a project concept paper from the Sports and Youth Welfare Department of the Government of Assam for construction of indoor and outdoor sports stadium at R.K. Nagar and if so, the details thereof;**
- (b) whether a plot of Government land measuring about 50 bighas has been allotted to the Karimganj District Sports Association a few years back and if so, the details thereof;**
- (c) whether the Union Government would make necessary arrangements for placing necessary funds for the purpose and if so, the details thereof; and**
- (d) the steps taken by the Union Government in this regard?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS & SPORTS
{ SHRI KIREN RIJIJU }**

(a) and (b) No Sir. No such proposal has been received in this Ministry. However, 'Sports' being a State subject the responsibility for providing sports facilities, including construction of indoor and outdoor sports stadium, rests with the Government of Assam. The Ministry of Youth Affairs and Sports supplements their efforts by training, coaching and bridging gaps in sports infrastructure. This Ministry does not allot land or deal directly with State and District level Sports Associations. Information on allotment of land by the State Government to State and District Sports Associations is not collected or maintained by this Ministry.

(c) and (d) Do not arise.
